

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 13

Wednesday, the 26th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 26th March, 2008 from 9.30 A.M. to 2.02 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
10	7	1	---	43

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

Un-starred: 07.

II NOTICE OF CALLING ATTENTION MOTION.

On being enquired by Shri Sita Ram MLA, the Speaker informed him that his notice of calling attention motion No. 12 regarding kidney scandal in Haryana, sent to the Government for comments.

III RULING OF THE SPEAKER REGARDING THE MATTER OF CONSTITUTION OF A COMMITTEE FOR WATCHING OF PROCEEDINGS OF THE HOUSE.

Dr. Sushil Indora MLA raised a matter referring his notice regarding constituting a Committee of the House in which atleast two journalists of Press Gallery Committee should be included to watch that proper proceedings of the House are conducted instead of casting aspersions on each other. On this matter the Speaker gave the following ruling:-

“The notice given by Dr. Sushil Indora, MLA was not covered under any Rule of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly. The proceedings of the House are regulated in accordance with the Rules of Procedure of this House as well as well established Parliamentary Practice and Convention. The allegations levelled in the notice that no important business was conducted in the House during discussion on Governor’s Address and general discussion on Budget were incorrect and baseless. Hence, no such situation as alleged by the Hon’ble Member in the notice had arisen which necessitated the Constitution of any Committee”.

IV WALK-OUT.

All the members of the Indian National Lok Dal present in the House staged a walk out as a protest against not being satisfied with ruling given by the Speaker.

V ANNOUNCEMENT

The Speaker informed the House that Shri Bhajan Lal who had been elected from 79-Adampur Assembly Constituency has been disqualified from the membership of Haryana Vidhan Sabha under Tenth Schedule of the Constitution of India and the rules framed thereunder with immediate effect i.e. 25th March, 2008 and consequently he ceased to be member of the Haryana Vidhan Sabha and his seat has fallen vacant in terms of Article 190(3) of the Constitution of India.

VI LEAVE OF ABSENCE.

(i) The Speaker informed the House that he had received a letter dated 25th March, 2008 from Shri Chander Mohan, Deputy Chief Minister seeking leave of absence from the sitting of the House for 26th to 28th March, 2008 due to ill health and moved that leave of absence be granted to Shri Chander Mohan, Deputy Chief Minister to remain absent from the sitting of the House on 26th to 28th March, 2008.

The motion was put and carried.

(ii) The Speaker informed the House that he had received a letter dated 25th March, 2008 from Maj. Nirpender Singh Sangwan seeking leave of absence from the sitting of the House for 26th March, 2008 due to some personal work and moved that leave of absence be granted to Maj. Nirpender Singh Sangwan to remain absent from the sitting of the House on 26th March, 2008.

The motion was put and carried.

VII BUDGET FOR THE YEAR 2008-2009

Resumption of general discussion on the Budget Estimates for the year 2008-2009.

Sarvshri Phool Chand Mullana, S. S. Surjewala, Karan Sing Dalal, Ram Kishan Fauji, Ramesh Kumar Gupta and Prof. Chhattar Pal Singh, members from the Treasury Benches spoke for 3, 19, 11, 16, 6 and 14 minutes respectively.

Shri Naresh Malik, a member from the Bhartiya Janata Party spoke for 8 minutes.

Sarvshri Bachan Singh Arya and Radhey Shyam Sharma Amar, independent members spoke for 3 minutes each respectively.

Shri Sukhbir Singh, member from the Nationalist Congress Party spoke for 5 minutes.

The Finance Minister, by way reply, spoke for 107 minutes.

VIII WELCOME TO V. I. P.

During the reply by the Finance Minister on the discussion on Budget Estimates for the year 2008-2009, the Speaker on behalf of the House welcomed Shri Nirmal Singh Kalhon, Speaker Punjab Legislative Assembly who was present in the V. I. P's. Gallery for witnessing the proceedings of the House.

IX EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting at 1.29 P.M. for 20 minutes and at 1.49 P.M. for 15 minutes respectively.

The Sabha then adjourned till 9.30 A.M. on Thursday, the 27th March, 2008.

. CHANDIGARH
The 26th March, 2008.

SUMIT KUMAR
SECRETARY.